

(b) Yes Sir.

(c) In Maharashtra, cotton is being purchased under the Monopoly Procurement Scheme operated on behalf of the State Government by the Maharashtra State Cooperative Marketing Federation. The Central Government as such has no role to play in this regard.

उत्तर प्रदेश में सरकारी क्षेत्र की चीनी मिलें

* 438. श्री नागेश्वर प्रसाद शाही : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में भारी संख्या में चीनी मिलें स्थापित करने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो इस सम्बन्ध में ब्यौरा क्या है ?

†[Sugar Mills in Public Sector in U.P.]

*438. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal under Government's consideration for setting up a large number of sugar mills in the Public Sector in Eastern U.P.; and

(b) if so, what are the details in this regard?

कृषि तथा प्राचीन पुनर्निर्माण और सिंचाई मंत्री (राव बोरेंद्र सिंह) : (क) पूर्वी उत्तर प्रदेश में सरकारी क्षेत्र में चीनी मिल स्थापित करने के लिए कोई भी प्रस्ताव केन्द्रीय सरकार के विचाराधीन नहीं है। तथापि पूर्वी उत्तर प्रदेश में सहकारी क्षेत्र में चीनी फैक्ट्रियां स्थापित करने के लिए तीन आवेदन-पत्र प्राप्त हुए हैं।

(ख) ये तीन आवेदन पत्र 1250 मीटरी टन दैनिक पेराई क्षमता वाली निम्नलिखित चीनी फैक्ट्रियों से संबंधित हैं :—

(i) अकबरपुर, जिला फैजाबाद।

(ii) घोसी, जिला आजमगढ़।

(iii) नानपारा, जिला बहराइच।

†[THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) There is no proposal under consideration of the Central Government for setting up of sugar mills in the Public Sector in Eastern Uttar Pradesh. However, three applications have been received for the establishment of sugar factories in the Cooperative Sector in Eastern Uttar Pradesh.

(b) These three applications are for the establishment of 1250 TCD sugar factories as under:—

(i) Akbarpur, Distt. Faizabad.

(ii) Ghosi, Distt. Azamgarh.

(iii) Nanpara, Distt. Bahraich].

Strength of Employees of National Archives of India, New Delhi

*439. SHRI LADLI MOHAN NIGAM:

SHRI SYED SHAHEDULLAH:

Will the Minister of EDUCATION be pleased to state:

(a) what is the class-wise strength of employees working in the Administration Wing of National Archives of India, New Delhi;

(b) what is the number of employees who are working on (i) regular and (ii) ad-hoc basis, class-wise and the date of ad-hoc appointments;

(c) how many of them belong to Scheduled Castes and Scheduled Tribes;

(d) whether the posts reserved for Scheduled Caste and Scheduled Tribes have been filled up;

(e) if not, what are the reasons therefor:

(f) what steps Government have taken to appoint persons against the posts reserved for them; and

(g) what is the number of persons appointed against reserve quota in the said Wing during the last three years?

**THE MINISTER OF STATE IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE (SHRIMATI
SHEILA KAUL):** (a) to (c) A State-
ment is laid on the Table of the Sabha
(See below).

(d) to (g) There is no separate reserved quota for the Administration Wing of the National Archives of

India. Rosters for Reservation are maintained on the basis of total staff strenth in a particular cadre in the National Archives of India as a whole.

At present 36 posts reserved for Scheduled Castes/Scheduled Tribes are vacant for regular appointments. Out of these 22 posts have to be filled by direct recruitment and the remaining 14 posts by promotion from the feeder grades. For direct recruitment the posts are to be filled through the Union Public Service Commission/Staff Selection Commission/Departmental Selection Committee. For promotion quota posts reserved for Scheduled Castes/Scheduled Tribes eligible candidates in the feeder grades are not available and therefore it has not been possible to fill up the reserved vacant posts on regular basis.

Statement

Total Strength of Working Employees in the Administration Wing of the National Architects of India, New Delhi.

(I).	GROUP 'A'					
	NIL					
(II).	GROUP 'B' (Total strength—1)					
	Regular (1)			Ad-hoc (Nil)		
	U.R.	S.C.	S.T.	U.R.	S.C.	S.T.
	1	X	X	X	X	X
(III).	GROUP 'C' (Total strength—43)					
	Regular (30)			Ad-hoc (18)		
	U.R.	S.C.	S.T.	U.R.	S.C.	S.T.
	26	4	X	16	1	1
<p>The dates of appointment of ad hoc employees are 22-2-1972, 31-1-1977, 31-1-1977, 1-3-1977, 1-3-1977, 4-7-1978, 18-4-1979, 25-9-1979, 3-10-1979, 24-11-1979, 24-11-1979, 3-12-1979, 5-2-1980, 1-4-1980, 1-4-1980, 1-4-1980, 1-4-1980, and 31-5-1980.</p>						
(IV).	GROUP 'D' (Total strength—32)					
	Regular (31)			Ad-hoc (1)		
	U.R.	S.C.	S.T.	U.R.	S.C.	S.T.
	13	17	1	1	X	X
	Date of ad hoc appointment 23-8-1980					
<p>U.R. (Un-reserved) S.C. (Scheduled caste) S.T. (Scheduled Tribe)</p>						